## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 22 /(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017

NAME OF THE PARTIES: M/s. Jaylay hinholding (I) hold. 4 th.

SECTION OF THE COMPANIES ACT: 230 - 237 OF THE Companies Act 1956/2013/I & BP/Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

44)

Feredite & Sethna

Pawan Shating

Ansema Sooni

Adhiny malhora

Kameela Diler

Sgan Sarin

1/6 DMD Advocates

Order
CSA 292/230-232/NCLT/MB//MAH/2017

Company Application is allowed, vide separate order.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

M. K. SHRAWAT

Member (Judicial)